## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

The following Personal Assistants are hereby detained and directed to report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 am positively for duty in Special Lok Adalat scheduled to be held on 08.11,2025 (Second Saturday) at Tis Hazari Courts, Delhi:-

SI. No.	Name of the Official	Present Place of Posting
1.	Sh. Deepak S/o Sh. Radhey Shyam Mob : 9818584570	PA in the Office Pool Central District, Tis Hazari Courts Delhi.
2.	Ms. Sumaiyya D/o Mohd. Zameel Mob: 9811509698	PA in the Office Pool Central District, Tis Hazari Courts Delhi.
3.	Sh. Suraj S/o Sh. Raj Kishore Mob: 8743878998	PA in the Office Pool Central District, Tis Hazari Courts Delhi.
4.	Ms. Jyoti D/o Sh. Sat Prakash Mob: 9821615571	PA in court of Ms. Sonam Gupta ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts Delhi.
5.	Ms. Bharti D/o Sh. Maman Singh Mob: 8448039283	PA in court of Ms. Arjinder Kaur ACJM (Spl Acts), Central District, Tis Hazari Courts Delhi.

## Note:

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1. All the Personal Assistants are hereby informed that no exemption will be entertained in

2. Non-compliance of the above directions or proceeding on leave shall be viewed seriously.

(VIRENDER KUMAR BANSAL) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

NO.56441-56453 /Admn-I/P & T/HQs/2025

## Copy forwarded for information and necessary action to:-

- 1. The Ld. Member Secretary, Delhi State Legal Services Authority, Tis Hazari Courts, Delhi.
- 2. The Secretary, CDLSA (Central), Tis Hazari Courts, Delhi (alongwith applications of Ld.
- 3. The Officer In-charge, Accounts Branch, Central, Tis Hazari Courts, Delhi.

The Personal Office of the undersigned.

The Officials concerned for necessary compliance.

6. The Dealing Assistant, Layers Seat, Computer Branch, Central, Th

7. The PRO/APRO, Tis Hazari Courts, Delhi.

8. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI